

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 259 OF 2019 &**  
**IA NOS. 1368 & 1779 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Uttar Pradesh Power Corporation Limited & Ors. ... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Mr. Ashish Gupta  
Mr. Arjun Pall  
Mr. Krishna Tangirala  
Mr. Anirudh Lekhi

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Vishal Gupta, Sr. Adv  
Mr. Divyanshu Gupta for R-2

**ORDER**

**IA No. 1779 of 2019**

*(Application for condonation of delay in filing rejoinder)*

For the reasons set out in the application, delay of 10 days in filing the rejoinder is condoned.

Application is disposed of.

**APPEAL NO. 259 OF 2019 & IA NO. 1368 OF 2019**

Pleadings are complete.

List the matter for hearing on **22.10.2019**. Interim direction aimed against Respondents vide order dated 30.07.2019 shall continue till 22.10.2019.

**(Ravindra Kumar Verma)**  
**Technical Member**

mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**

